

ITEM NO.1742

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17465/2022

SITA RAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.144171/2022-EXEMPTION FROM FILING O.T. and
IA No.144169/2022-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Date : 03-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr. Ramjee Pandey, AOR

For Respondent(s)

Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the special leave petition is condoned.

Office to proceed.

(MONIKA DEY)
COURT MASTER (NSH)

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS